

15.28 hrs.

**MOTION RE: EXTENSION OF TIME FOR  
THE SITTING OF THE HOUSE**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): I propose that the sitting of the House be extended till 7 p.m., to conduct some Government business.

I beg to move:

"That the sitting of the House be extended till 7 p.m. to conduct some Government business".

MR. DEPUTY SPEAKER: Now, it is left to the House.

The question is:

"That the sitting of the House be extended till 7 p.m. to conduct some Government business".

MR. DEPUTY SPEAKER: Those in favour may say 'Aye'

SOME HON. MEMBERS: 'Aye'.

MR. DEPUTY SPEAKER: Those against may say, 'No'.

SOME HON. MEMBERS: 'No'.

MR. DEPUTY SPEAKER: I think the 'Ayes' have it. The 'Ayes' have it.

SOME HON. MEMBERS: 'Noes' have it. 'Noes' have it.

MR. DEPUTY SPEAKER: Do you want a division? All right. Let the lobbies be cleared. Now the lobbies have been cleared. I put it again.

The question is:

"That the sitting of the House be extended upto 7 P.M. to conduct some Government business."

(Interruptions)

SOME HON. MEMBERS: It is already past 3.30 p.m.

MR. DEPUTY SPEAKER: Yesterday the Speaker have the ruling on the same point about extension of time. We started the process before 3.30 p.m.

(Interruptions)

MR. DEPUTY SPEAKER: Don't put me into embarrassment. What can I do? You have to speak with them.

(Interruptions)

MR. DEPUTY SPEAKER: If there is anything, you can discuss with the Minister of Parliamentary Affairs

(Interruptions)

MR. DEPUTY SPEAKER: Then, you go through the records. The process started before 3.30 p.m.

(Interruptions)

MR. DEPUTY SPEAKER: The lobbies have already been cleared.

The question is:

"That the sitting of the House be extended till 7 p.m. to conduct some Government business."

Those in favour will please say 'Aye'.

SEVERAL HON. MEMBERS: 'Aye'.

MR. DEPUTY SPEAKER: Those against will please say 'No'.

(Interruptions)

MR. DEPUTY SPEAKER: I think the 'Ayes' have it. The 'Ayes' have it.

*The motion was adopted*

MR. DEPUTY SPEAKER: The time of the House is extended by one hour.

*(Interruptions)*

MR. DEPUTY SPEAKER: The House stands adjourned till 3.45 p.m.

15.39 hrs.

*The Lok Sabha then adjourned till forty-five minutes past three of the Clock.*

15.48 hrs.

*The Lok Sabha re-assembled at forty eight minutes past Fifteen of the Clock*

[MR. DEPUTY SPEAKER *in the Chair*]

MR. DEPUTY SPEAKER: Now the House will take up the Private Member's Business. Shrimati Basavarajeswari.

AN HON. MEMBER: What about the motion regarding extension of the time of the House? *(Interruptions)*

MR. DEPUTY SPEAKER: That I have already announced.

MANY HON. MEMBERS: No. It has not been announced.

*(Interruptions)*

MR. DEPUTY SPEAKER: No. I announced it.

SHRI C. MADHAV REDDI (Adilabad): Sir, you have not followed the rules. You had asked for the Lobbies to be cleared. *(Interruptions)*

MR. DEPUTY SPEAKER: After the Lobbies had been cleared, at that time, I took the voice vote of the House and when I once

again announced that the time of the House had been extended upto 7 PM, nobody objected to it. Then I adjourned the House till 3.45 PM.

*(Interruptions)*

MR. DEPUTY-SPEAKER: If you want to reopen this issue, how can you do it? You see the record.

SHGRI BASUDEB ACHARIA (Bankura): Did you announce the result of the division?....*(Interruptions)*

MR DEPUTY-SPEAKER: If you want to challenge this, you do it 6.00 p.m. after the Private Members' Business. At that time you can raise it.

SHRI C MADHAV REDDI: Why at that time?

AN HON. MEMBER: The procedure followed was not correct...*(Interruptions)*

SHRI BASUDEB ACHARIA: We objected at that time.

SHRI S. JAIPAL REDDY (Mahbubnagar): I have one submission to make. We want to participate in the Private Members' Business provided the House is not extended beyond 6 0' clock.

SHRI T. BASHEER (Chayinkil): That the House has to decide, not Shri Jaipal Reddy...*(Interruptions)*

MR. DEPUTY-SPEAKER: I have no objection. I am ready to accept anything that the House decides.

SHRI S JAIPAL REDDY: At 3.30 p.m., no decision was taken by the House.

MR. DEPUTY-SPEAKER: I announced the decision. Now, Private Members' Business—Bill for Introduction.